

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SINTEX PLASTICS TECHNOLOGY LIMITED OPERATING IN MANUFACTURING OF PLASTIC PRODUCTS INDUSTRY IN GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	SINTEX PLASTICS TECHNOLOGY LIMITED CIN: L74120GJ2015PLC084071 PAN: AAFCN0075L
2.	Address of the registered office	In the premises of Sintex-BAPL Limited, Near Seven Garnala, Kalol, Gandhinagar 382721
3.	URL of website	https://sintexplasticstech.com
4.	Details of place where majority of fixed assets are located	Gujarat
5.	Installed capacity of main products/ services	Not applicable as the Company has no manufacturing operations
6.	Quantity & value of main products/ services sold in last financial year	The Company has no material business operations in the last financial year
7.	Number of employees/ workmen	2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : cnjabd@gmail.com or rp.sintexplastics@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : cnjabd@gmail.com or rp.sintexplastics@outlook.com
10.	Last date for receipt of expression of interest	30/08/2023
11.	Date of issue of provisional list of prospective resolution applicants	06/09/2023
12.	Last date for submission of objections to provisional list	11/09/2023
13.	Process email id to submit EOI	rp.sintexplastics@outlook.com

Sd/-

Nimai Gautam Shah

Resolution Professional for Sintex Plastics Technology Limited

Registration No.: IBBI/IPA-001/IP-P00154/2017-2018/10323

Add.: 605-606-607, Silver Oaks, Near Mahalaxmi Char Rasta,

Paldi, Ahmedabad 380 007

Date : 14.08.2023

Place: Ahmedabad